Sr. No. 03 Through video Conference

## HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

WP (Crl) No. 320/2019

Manzoor Ahmad Itoo

.... Petitioner(s)

Through:- M

Mr. Shafqat Nazir, Advocate (through video conference)

V/s

State of J&K and ors.

.....Respondent(s)

Through:-

Mr. M. A. Chashoo, AAG (through video conference)

## Coram : HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

**ORDER** 

Heard.

**Reserved for orders.** 

(Sindhu Sharma) Judge

SRINAGAR 22.06.2020 Ram Murti